## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 998

ANSWERED ON 08/02/2022

### TOTAL LAND ASSETS OWNED BY ALL BODIES

## 998. SHRI SUSHIL KUMAR SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the list of all bodies (not restricted to just the autonomous and statutory bodies) under the administrative control of the Ministry;
- (b) the list, details, locations, total area of all land assets owned by all the bodies under the administrative control of the Ministry along with the monetary value of each land asset:
- (c) whether the Government has undertaken any exercise of monetization of assets;
- (d) if so, the details, thereof;
- (e if not, the reasons therefor; and
- (f) the list of assets (all) monetized by any of the bodies under the administrative control of the Ministry in last 10 years, year-wise?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI FAGGAN SINGH KULASTE)

- (a)& (b): The Ministry of Rural Development has the following bodies under its administrative control:
  - (i) National Institute of Rural Development and Panchayati Raj (NIRD&PR)
  - (ii) National Rural Infrastructure Development Authority (NRIDA)
  - (iii) National Rural Livelihoods Promotion Society (NRLPS)
  - (iv) Bharat Rural Livelihood Foundation (BRLF)

The details, locations, total area of all land assets owned by all these bodies alongwith the monetary value of each land asset are as follows:

Name of Bodies and	Total area of land assets owned and its	Value of each asset.
address	location	
NIRD&PR	(i) An extent of Ac.125.00 guntas	Not ascertained.
Rajendra Nagar,	covered by S.No.91 at Premavathipet	
Hyderabad-500030	Village, Rajendranagar, Hyderabad,	
Telangana	Telangana	
	(ii) An extent of Ac.3.03 guntas covered	Rs. 10,52,60,306/-
	by S.No.273 at Budvel Village,	
	Rajendranagar Mandal, Hyderabad	
	(iii) Plot No.14 Land measuring 850 Sq.	Not ascertained
	mts allotted to NIRD&PR by Ministry of	
	Urban Development at Kotla Road,	
	Rouse Avenue, New Delhi	

	(iv) An extent of 5 Bighas, bearing Plot No.19 of Jawaharnagar, covered by Dag No.341 and 346 at Khanapara Village, Guwahati, Assam	
	(v) An extent of 2 Bighas bearing Dag 341(kha), 346(kha), 348(kha) at Khanapara Village, Guwahati, Assam	Rs. 2,50,133/-
	(vi) An extent of 1 Bigha 1 Katha, covered by Dag No.346 (1223) at Khanapara Village, Guwahati, Assam	Rs.72,14,855/-
NRIDA 15 NBCC Tower, BIkaji Cama Place,	Building having an area of 1074.55 Square metre at 15 NBCC Tower, BIkaji Cama Place, New Delhi	Rs. 7,70,98,962.50
New Delhi	Storage having an area of 25.00 squre metre	Rs. 8,75,000/-
	Two parkings	Rs. 6,00,000/-
NRLPS	Nil	Nil
NDCC-II, Jaisingh		
Road, New Delhi		
BRLF	Nil	Nil
C-32, Niti Bagh,		
New Delhi -		
110049		

- (c) to (e): The Government has not taken any exercise of Monetizing of assets owned the bodies.
- (f): No asset has been monetized by any of the above bodies in last 10 years.

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